

1	2	3
88.	P.S.B. Govt. College, Bhilwara	3,51,181 00
89.	Govt. College, Didwana	4,28,951 75
90.	Govt. Bangur College, Pali	3,74,759 00
91.	Govt. Commerce College, Kota	3,43,169 00
92.	Govt. College, Ajmer	12,82,084 00
93.	Govt. College, Kota	8,10,000 00
94.	Govt. College, Dalora	2,96,667 50
95.	Govt. College, Barimer	1,82,665 00
96.	Govt. College, Banswara	3,92,334 00
97.	Govt. College, Bundi	1,84,040 00
98.	Govt. College, Dhungarpur	4,83,191 00
99.	Govt. College, Jhalwar	1,72,663 00
100.	Govt. College, Karauli	4,69,154 00
101.	Govt. College, Chittorgarh	4,37,536 00
102.	Govt. College, Siroli	4,52,574 00
103.	Govt. College, Kishangarh	1,88,614 50
104.	M.S.J. College, Bharatpur	9,60,682 88
105.	Shri M.L.V. Govt. College, Bhilwara	8,12,214 00
106.	S.D. Govt. College, Beawar, Dhungarpur	9,72,104 50
107.	S.M.B. Govt. College, Nathdwara	3,61,972 00
108.	Govt. Meera Girls' College, Udaipur	1,65,063 00
109.	Jialal Institute of Education, Ajmer	88,200 00
110.	Lokmanya Tilak Teachers' Training College, Udaipur	68,250 00
111.	Rajasthan Vidyapeeth Manikyalal Verma Sharmjeera College, Udaipur	1,50,000 00
112.	S.H.B.M. Adarsh College, Ajmer	64,890 00
113.	V.B.C.S. Teachers' College, Udaipur	63,000 00
114.	Savitri Girls' College, Ajmer	4,98,575 00

Review of steps for vocational Education

99. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the steps taken by Government so far regarding vocational

education have been reviewed at any level;

(b) if so, whether the achievements have been found to be satisfactory;

(c) if not, what specific steps are proposed to be taken; and

(d) whether Government have given any instructions to States for

the vocationalisation of secondary and plus two stage?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The progress in implementation of the Centrally Sponsored Scheme of Vocationalisation of Secondary Education was reviewed by the National Seminar organised by the National Council of Educational Research and Training (NCERT), in December 1989. NCERT has also undertaken "Quick Appraisal" of the programme in some states in December 1989. The implementation of the Scheme was also reviewed in the Education Secretaries Conference held in January, 1990.

(b) The vocational education programme under the above referred scheme has been under implementation only since February, 1988. Achievements vary from State to State. While these are satisfactory insofar as coverage of institutions offering vocational courses and enrolment is concerned there are short-falls in some aspects of the programme such as establishment of adequate management system, development of instructional materials and training of teachers in the implementing States/UTs. By the end of the Seventh Plan facilities have been sanctioned for an annual enrolment of 1.95 lakhs students in 2478 institutions with 7820 vocational sections. Employment linkages have been finalised with the General Insurance Corporation, Life Insurance Corporation and Ministry of Railways. They are nearing finalization with the Ministries of Health and Family Welfare and Industry. Dialogues have been initiated with certain other Ministries also.

(c) In the light of the reviews undertaken, the Scheme is being reorganised so as to minimize the problems in its implementation.

(d) School Education is mainly the responsibility of the State Govern-

ments/UT Administrations. However, under the above referred scheme the State Governments/UT Administrations are being encouraged to expand and improve the quality of the programmes. Instructions/guidelines are given to them from time to time for more efficient implementation of the scheme.

Degradation of Forests

100. SHRI JAGADISH JANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware of the large scale degradation of forests in the country;

(b) if so, whether any estimate has thereof been made and details thereof, statewise; and

(c) the steps taken to check further degradation?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILA-MANI ROURAY): (a) There are no reports from State Governments about large scale degradation of forests in the country.

(b) No estimate has been made of the extent of degradation in the country state-wise.

(c) Steps taken to check degradation of forests are given below:—

1. Forest (Conservation) Act of 1980 has been made more stringent by an amendment of 1988.

2. A Centrally sponsored scheme is under implementation in States to develop infrastructure for enforcement of legal provisions for the protection of forests.

3. Guidelines have been issued to State/UT Governments from time to time for protection of forests. Some of these guidelines are as follows:—

(i) To avoid felling of natural forests and where such felling ar